

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:233  
ANSWERED ON:03.07.2009  
DEVELOPMENT OF SMALL AND MEDIUM TOWNS  
Adityanath Shri Yogi

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government has prepared any plan for overall development including providing basic facilities in small and medium towns in the country; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): Yes, Madam. Government of India has launched in December 2005, Centrally sponsored scheme of Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), for providing infrastructure development facilities in the cities/towns as per Census, 2001 excepting those which are covered under Urban Infrastructure and Governance (UIG) component of JNNURM for the Mission period of seven years i.e. up to 2012.

(b): Under the Scheme, Additional Central Assistance in the form of grants to the States/UTs is linked to the implementation of an integrated set of mandatory and optional urban reforms at State and ULB level to be completed within the Mission period. Sharing of funds by Government of India and State Government is in the ratio of 80:10 and remaining 10% is to be borne by Urban Local Bodies (ULB)/implementing agencies excepting the North Eastern Region (NER) states and Jammu & Kashmir (J&K) where the sharing ratio is 90:10. Admissible components under the scheme are water supply, sewerage, storm water drains, and preservation of water bodies, solid waste management, urban renewal/heritage, prevention of soil erosion, parking and roads. Initially a sum of Rs. 6400 crore was allocated under UIDSSMT which has now been enhanced to Rs. 11400 crore. As on 30.06.2009, 748 projects in 632 towns in 30 States/Union Territories have been sanctioned at an approved cost of Rs. 12771.64 crore and Rs. 5836.38 crore has been released as Additional Central Assistance. Details are given in Annexure-I.